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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/97/2017

PETITION NUMBER : CP/18/2017

NAME OF THE PETITIONER(S) : U. MAYILVARTHINI

NAME OF THE RESPONDENT(S) : VALLAB ENGINEERS PVT LTD + 5

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Abshaya. C-R

Novenu Kumar Munthi

for petitioner



CA176234674

Unshu R

for R2, R3, R4



ORDER

Representing counsel for the petitioner present. Counsel for R2 to R4 present. Counsel for petitioner prayed for time to file rejoinder. Time is enlarged at request finally with a direction to file rejoinder and furnish a copy of the same to the other side prior to the next date of hearing. Put up on 12.03.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)